

only one representation from the Group could also be appointed on the Board as Part-Time Government Director.

- (iii) The number of Government Directors on a Board should in no case exceed two.

Investment in various schemes in Bihar

†2342. SHRI HARIVANSH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry proposes to invest ₹ 2.5 thousand crores on various schemes for Bihar during the next five years and whether most of the money out of it would be spent in the construction of Jagdishpur-Haldia pipeline;

(b) if so, by when these schemes would be completed; and

(c) whether there is a proposal to augment the refining capacity of Barauni refinery?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Gail (India) Limited has been authorized to lay 2668 Km. of pipeline from Jagdishpur to Haldia, covering approximately 617 Km. in the State of Bihar at an estimated expenditure of ₹ 2300 crore.

Besides, Indian Oil Corporation Limited (IOCL) has approved/implementing various projects for upgradation/modernisation of Barauni Refinery and for laying of crude oil/products pipeline in the State with an estimated investment of about ₹ 3050 crore.

Reimbursement of LPG subsidy into bank accounts of consumers

†2343. SHRI LAL SINH VADODIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG consumers who have got the subsidy into their bank accounts in the country as on date;

(b) the number of LPG consumers who are deprived of getting the subsidy; and

(c) by when the deprived consumers would get the subsidy?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) As on 11th March, 2015, 11.94 crore LPG consumers have joined the PAHAL scheme out of which 9.81 crore have received permanent advance/subsidy in their bank accounts.

†Original notice of the question was received in Hindi.